

**NATIONAL COMPANY LAW TRIBUNAL
COURT – IV, MUMBAI BENCH**

5.CP-931(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRAKANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **19.11.2020**

NAME OF THE PARTIES: Melange Systems Pvt Ltd
Vs.
PME Infratech Pvt Ltd

SECTION 90F OF THE INSOLVENCY & BANKRUPTCY CODE 2016

ORDER

The Court is convened through Video Conference.

Due to paucity of time, list this matter on **23.11.2020**.

Sd/-
RAJESH SHARMA
Member (Technical)
19.11.2020
SVR

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)